

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, RANCHI
MA/051/00259/2019
[Arising out of OA/051/00092/2017]

Date of Order: 20.08.2019

C O R A M

HON'BLE MR. JAYESH V. BHAIKARIA, JUDICIAL MEMBER
HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER

Dharamjit Singh & Ors., Applicants.

- By Advocate: Mr. Rajendra Krishna
-Versus-
Union of India & Ors., Respondents.

- By Advocate: Mr. Rajendra Prasad

O R D E R
[ORAL]

Per J.V. Bhairavia, J.M.:- The instant MA has been filed by the respondents of OA for extension of time of three months for compliance of order dated 07.01.2019 passed by this Tribunal in OA/051/00092/2017.

2. The learned Sr. Standing Counsel for the respondents has fairly submitted that two months have already elapsed and the respondents are in the process of compliance of the order passed by this Tribunal in the above OA. He, therefore, requests short time for compliance of order by way of extension of time.

3. Considering the request made by the respondents, in the interest of justice, we grant two months' time to comply with the order of the Tribunal dated 07.01.2019 passed in OA/051/00092/2017. It is, however, made clear that no further extension will be granted to the respondents for the purpose. MA is disposed of accordingly.

[Dinesh Sharma]/M[A]
Srk.

[J.V. Bhairavia]/M[J]